

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 105 OF 2015 &
IA NOS. 169 & 242 OF 2015**

Dated: 3rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Bharat Petroleum Corporation Ltd. Appellant(s)
Vs.
Sabarmati Gas Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajat Navet

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava for R.1

Mr. Sumit Kishore for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **05.05.2017**. In the meantime, pleadings be completed.

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**